

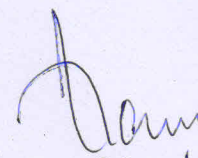
SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

*[Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ATEN PORTFOLIO MANAGERS PRIVATE LIMITED**

S. NO.	RELEVANT PARTICULARS	
1.	Name of Corporate Person	ATEN PORTFOLIO MANAGERS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	24 TH OCTOBER, 2011
3.	Authority under which Corporate Person is incorporated / registered	REGISTRAR OF COMPANIES- DELHI
4.	Corporate Identity Number / limited liability identity number of Corporate Person	U74110DL2011PTC226695
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	505, Dohil Chamber 46, Nehru Place, New Delhi-110019
6.	Liquidation commencement date of Corporate Person	21 ST OCTOBER, 2019
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the liquidator	Name: Vinay Talwar IP Registration No.: IBBI/IPA-001/IP-P00227/2017-18/10426 Email: vinay@corporateconsultants.in Address: 1, Link Road, Jangpura Extension, New Delhi-110014 Telephone No: 011- 43103333
8.	Last date of submission of claims	19 TH NOVEMBER, 2019

- Notice is hereby given that Aten Portfolio Managers Private Limited has commenced voluntary liquidation on 21st October, 2019 (Liquidation commencement date).
- The stakeholders of Aten Portfolio Managers Private Limited are hereby called upon to submit proof of their claims, on or before 19th November, 2019 to the liquidator at the address mentioned against item 7.
- The financial creditors shall submit their proof of claims by electronic means only.
- The operational creditors, including workmen and employees, may submit the proof of claims in person, by post or electronic means. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
- The relevant forms can be downloaded from <https://www.ibbi.gov.in/home/downloads>
- Submission of false or misleading proofs of claim shall attract penalties.



Vinay Talwar
(Voluntary Liquidator)

Place: New Delhi
Date: 24.10.2019

IP Registration No: IBBI/IPA-001/IP-P00227/2017-18/10426